

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 1435 of 2019

IN THE MATTER OF:

Sameer Gulati

....Appellant

Vs.

Salasar Techno Engineering Ltd.

....Respondent

Present:

For Appellant:

For Respondent: Mr. Ajay Garg and Ms. Akansha Meena, Advocates

O R D E R

08.01.2020: Reply is filed before the office of the Registry. No Rejoinder is filed. At request of both the sides the matter is adjourned to **24th January, 2020** under the caption 'For Orders'.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

[V. P. Singh]
Member (Technical)

sa/md